NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 05/2004 RT CP (CAA) No.182/Chd/HP/2017

In the matter of:

M/s Morepan Laboratories

...Petitioner

Present: Mr.U.K.Chaudhary, Senior Advocate with Mr.Satpal Dhamija,

Mr.Parmod Singh, Mr.Naveen Dahiya, Mr.Himanshu Vij, Mr.R.K.Gosain and Mr.Srijan Tiwari, Advocates for the

petitioner.

Dr.Raj Singh, Registrar of Companies, Chandigarh, Punjab and

Himachal Pradesh

Mr.Parveen Gupta, Advocate for Dr.Ashwinie Bansal, Advocate

Senior Standing Counsel for Central Government.

Petitioner filed additional affidavit with documents. Copy was already supplied to the Registrar of Companies, Himachal Pradesh. Arguments inconclusive. List the matter on 14.12.2017.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

December 12, 2017